

Shri Vasudevan Nair: It is an affront to the Chair.

Mr. Speaker: I am told he is in the Rajya Sabha. He will be coming. Shri Gopalan.

SHORT NOTICE QUESTION

Second Shipyard Cochin

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S.N.Q. 1. Shri A. K. Gopalan:

Shri P. Kunhan:

Shri Warrior:

Shri Vasudevan Nair:

Shri Mohammed Koya:

Shrimati Renuka Barkataki:

Shri P. R. Chakraverti:

Shri Vishwa Nath Pandey:

Shri Daljit Singh:

Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Shri P. Venkatasubbiah:

Shri Ravindra Varma:

Shri M. K. Kumaran:

Shri D. C. Sharma:

Shri Imbichibava:

Shri Nambiar:

Dr. Saradish Roy:

Shri Laxmi Dass:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether Government gave an assurance in Parliament that Cochin Shipyard would be included in the Third Plan;

(b) whether the project report has been finalised;

(c) if so, when the project is likely to be completed; and

(d) if the answer to part (b) above be in the negative, the reasons for the delay?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) The Cochin Shipyard was included in the Third Five Year Plan amongst projects foreign exchange for which was yet to be arranged.

(b) to (d). The Project Report has been received from the technical consultants and is under scrutiny by a

technical committee. The recommendations of the technical committee are expected to be received by the government very shortly. Government will take expeditious decisions soon after the receipt of these recommendations.

Shri A. K. Gopalan: As far as the first part of the Question is concerned, no answer is given. My question is:

“(a) whether Government gave an assurance in Parliament that Cochin Shipyard would be included in the Third Plan;”

I put that question because in this Parliament, in the Second Lok Sabha, there was an adjournment motion moved by me. It was not taken up, though admitted, because the required number was not there. Then, an assurance was given by the then Transport Minister that this will be taken up in the Third Plan. That assurance was given in the Parliament. My question was whether the Government gave an assurance in Parliament that the Cochin Shipyard would be included in the Third Plan. No answer is given to that.

Sir, yesterday, they were unprepared and today the Minister is not here. There was an assurance in Parliament that this will be included in the Third Plan.

Shri C. M. Poonacha: There is no record to say that there was an assurance given in Parliament..... (Interruptions).

Shrimati Renu Chakravartty: No record?

Shri C. M. Poonacha: May I complete my answer?

Mr. Speaker: Order, order.

When the question is so precise, whether an assurance was given, the answer should also be pointed, either 'Yes' or 'No'. If there is no record, the Minister should say no assurance was given. (*Interruption*).

Mr. Speaker: Order, order.

Shri Shivaji Rao S. Deshmukh: On a point of order, Sir.

Mr. Speaker: What is that point of order?

Shri Shivaji Rao S. Deshmukh: My point of order arises out of this. Is it permissible for a Member of the Treasury Benches to say that there is no record to the effect that an assurance on the floor of the House was given? It is a parliamentary record which itself is supposed to be a public record.

Mr. Speaker: That is what I am putting to the Minister. Why should he insist and put it that way?

Shri C. M. Poonacha: I was going to explain that I have looked into the records and I have found that the project has been included in the Third Plan. That is the answer I have given. As far as the specific question, as to whether there was an assurance, is concerned, I remember that there was an adjournment motion but about the other facts relating to this case, I have not been able to locate any assurances and I require some time.

Shri A. K. Gopalan: When I put the Short Notice question, I had given some reasons and in that I had specifically explained that there was an assurance, there was an adjournment motion, like that. So, the Minister should have come prepared.

Mr. Speaker: I can put this question for some other time if he can find it out and bring it here. I will take it up then.

Some hon. Members: Tomorrow, tomorrow.

Mr. Speaker: The second Short Notice question. Mr. Buta Singh is not present.

Then we take up the call-attention notice.

WRITTEN ANSWER TO QUESTIONS

Explosion in Trains in Assam Sector

- *216. **Shri Hem Barna:**
Shri Surendranath Dwivedy:
Shri Hari Vishnu Kamath:
Shri Nath Pai:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri Hukam Chand
Kachhavaiya:
Shri Raghunath Singh:
Shri Rameshwara Nand:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Liladhar Kotoki:
Shri N. R. Laskar:
Shrimati Renuka Barkataki:
Shri Madhu Limaye:
Shri Bagri:
Shri Kishen Pattnayak:
Dr. Ram Manohar Lohia:
Shri M. Rampure:
Shri Brij Raj Singh:
Shri Bade:

Will the Minister of Home Affairs be pleased to state:

(a) whether the measures proposed to ensure safety in the Assam sector of the North-east Frontier Railway after the explosions in Diphu and Lunding have been meticulously implemented;

(b) whether Government are getting telegrams and other communications from official sources in Assam that the Nagas and Mizo hostiles are preparing, on a large scale this time, to completely disrupt the rail track in Assam; and

(c) if so, the measures Government propose to take to meet this situation?